

(c) The existing telephone exchanges are being expanded wherever feasible and new ones are being opened to provide more telephone connections in each of these cities, subject to availability of resources.

[English]

**Violation of Conditions of Licence  
by the Apparels Export Promotion  
Council**

4009. SHRI ANANDA PATHAK :  
Will the Minister of INDUSTRY AND  
COMPANY AFFAIRS be pleased to  
state :

(a) whether Government have received applications regarding gross violations of the conditions of the licence granted under section 25 of the Companies Act, by the Apparels Export Promotion Council, New Delhi ;

(b) if so, whether any action has been taken in this regard ;

(c) if so, the results thereof ; and

(d) if no action has been taken, the reasons therefor ?

THE MINISTER OF STATE IN  
THE MINISTRY OF INDUSTRY AND  
COMPANY AFFAIRS (SHRI ARIF  
MOHAMMAD KHAN) : (a) The  
Regional Director, Department of  
Company Affairs, Kanpur, to whom the  
powers of the Central Government  
under Section 25 of the Companies Act,  
have been delegated, has intimated  
that no applications regarding gross  
violations of the conditions of the  
licence granted under Section 25 of the  
Companies Act by the Apparels Export  
Promotion Council, New Delhi, have  
been received by him.

(b) to (d) : Does not arise in view  
of what has been stated in (a) above.

**Plastic Industry**

4010. SHRI V. S. VIJAYA-  
RAGHAVAN :

SHRI K. KUNJAMBU :

Will the Minister of PETROLEUM  
be pleased to state :

(a) whether the plastic goods have a high demand potential in the country ;

(b) whether it is the policy of Government to encourage this industry ; and

(c) if so, the incentives available to the plastic goods manufacturers in the small scale sector ?

THE MINISTER OF STATE OF  
THE MINISTRY OF PETROLEUM  
(SHRI NAWAL KISHORE SHARMA) :

(a) Yes, Sir.

(b) Yes, Sir.

(c) Various incentives, such as concessional finance for units being set up in backward areas, machinery on hire-purchase, certain excise duty concessions, reservation of certain products for the small scale sector are also available to small scale units manufacturing plastic goods.

**Value of Gas Flared due to Non-  
Availability of Bottling Equipment  
and LPG Cylinders**

4011. SHRI B. B. RAMAIAH :  
Will the Minister of PETROLEUM be  
pleased to state :

(b) whether large quantity of natural gas is being flared due to non-availability of bottling equipment and LPG cylinders ;

(b) the total investment needed for the above by way of imports, indicating the value of gas flared if it was sold to domestic consumers ; and

(c) the quantity of gas flared so far indicating its value on the basis of retail consumer prices ?

THE MINISTER OF STATE OF  
THE MINISTRY OF PETROLEUM  
(SHRI NAWAL KISHORE SHARMA) ;  
(a) No, Sir. Natural Gas is not bottled

in cylinders LPG extracted out of natural gas or produced during refining of crude oil is bottled in cylinders. No LPG is being flared. However, some natural gas is being flared primarily due to inadequate compression facilities, inadequate upliftment and downstream use.

(b) and (c) : Necessary facilities to compress natural gas are being installed. The quantity of gas flared in the period April-Dec. 1984 was 2173 million cubic metres.

There is no fixed sale price of natural gas. The national value of this gas computed at the rate of Rs. 100 per thousand cubic metres, the lowest rate charged within the country, is Rs. 21.73 crores.

#### Production of Potassium Penicillin-G

4012. SHRI RAM DHAN : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :

(a) the anticipated and actual production of Potassium Penicillin-G in India, manufacturer-wise, during the last three years as also the installed capacity of each of these manufacturers ;

(b) the estimated demand of Potassium Penicillin-G by the end of the Sixth Five Year Plan and the projected demand for the Seventh Five Year Plan; and

(c) the steps taken to augment the indigenous production to meet the total requirement of the country from the indigenous sources ?

THE MINISTER OF CHEMICALS AND FERTILIZERS AND INDUSTRY AND COMPANY AFFAIRS (SHRI VEERENDRA PATIL : (a) No Separate data is available for Potassium Penicillin-G. Licensed capacities and production of bulk penicillin during the last three years are as under :

Year	Production
<i>Production</i>	
1982-83	358.37 MMU
1983-84	316.74 MMU
1984-85	390.00 MMU (estimated)
<i>Licensed capacity</i>	
HAL	160.00 MMU
IDPL	230.00 MMU
Standard Pharma	147.00 MMU
Alembic Chemicals	100.00 MMU

(b) Estimated demand of Penicillin for the year 1984-85 was of the order of 1150 MMU.

Due to inadequate production of 6 APA, demand of penicillin did not pick up as anticipated. Requirement was primarily met by indigenous production. Demand estimates for the terminal years of the Seventh Five Year Plan i.e. 1989-90 has been estimated to be 2470 MMU.

(c) Efforts are being taken to increase the production of penicillin in public sector units by improvement of technology.

#### Oil Exploration by O.N.G.C. and O.I.L. in Bay of Bengal and Bengal Basin

4013. SHRI MULLAPPALLY RAMACHANDRAN : Will the Minister of PETROLEUM be pleased to state :

(a) the oil exploration programme by oil and Natural Gas Commission and Oil India in Bay of Bengal and the Bengal basin in the next five years ;

(b) the hydro carbon prospects in Bay of Bengal ; and